

30

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/201 8	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

ADVOCATE FOR PETITIONER/s :

*Original 22/02/19*  
*B. Parameshwara Udupa*  
*Resolution Professional for*  
*M/s Shantha Projects Ltd.*

ADVOCATE FOR RESPONDENT/s : \_\_\_\_\_

**ORDER**

Heard Shri B.Parameshwara, learned Resolution Professional.  
Post the case on **11.03.2019**

**Verified**

*Ashok*  
**MEMBER(T)**

*Rao*  
**MEMBER(J)**

Raushan

Court Officer

*Raushan*